

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 112
(IB)-415(PB)/2019

IN THE MATTER OF:

Unimax International

..... Petitioners/Applicant

v.

M/s. Soho Infrastructure Pvt. Ltd.

..... Respondent

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 04.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Mrinal Harshvardhan, Mr. Kartik Sarin, Mr. Geetesh Meena, Ms. Slomita Rai, Ms. Urvashi Goswami & Ms. Nikshubha Sethi, Advs.

For the Respondent

Mr. Prabhat Kumar, Adv.

ORDER

As per the order dated 13.05.2019 the rejoinder has been placed in the Court file. Pleadings are complete.

List for arguments on 03.07.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

04.06.2019
Ritu Sharma